

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:579
ANSWERED ON:04.12.2003
JOINT VENTURE OF BSCL WITH RAILWAYS
BASUDEB ACHARIA

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Ministry has requested to the Railway Ministry for taking over of Burnpur Unit (Wagon manufacturing unit) at West Bengal alongwith Mujaffarpur and Mokama at Bihar as reported in the Economic Times dated October 27,2003;
- (b) if so, the details and facts thereof;
- (c) whether the Government are also considering joint venture of BSCL and Railways for real survival of vital wagon unit in the State of West Bengal; and
- (d) if so, the details thereof alongwith the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINIST
PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): The case of Burnpur Works of BSCL was referred to the Ministry of Railways twice Firstly in May,2002 and second time in July, 2003. The Ministry of Railways expressed their inability to take over this unit as Wagon Manufacturing is not a core activity for the Railways.

This Ministry had also suggested to the Railway Board in December, 2002 to consider taking over of the Muzaffarpur and Mukameh units of Bharat Wagon & Engineering Company Limited (BWEL) as their captive units or on lease.The final response of the Railways is awaited.